

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

**The 17<sup>th</sup> August 2020**

No. HCM/Misc./89-Estt(v)/                      It is hereby notified that the words  
**"As per direction of the Hon'ble Supreme Court"** mentioned in Item  
No. 1 to 5 just below the Election Pet/1/2017 in the Cause list dated  
18.8.2020 of Court No.4 before Hon'ble Mr.Justice MV Muralidaran be  
read as **"As per direction of the Hon'ble the Chief Justice"**.

*W. Tonen Meitei 17.8.2020*  
(W.Tonen Meitei)  
Registrar (Judicial)